

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 38
ANSWERED ON 2ND FEBRUARY, 2024**

Setting up of AYUSH Hospitals/Centres in Tribal Areas

†38. SHRI JASWANT SINGH BHABHOR:

Will the Minister of AYUSH be pleased to state:

(a) whether the Government proposes to implement any special scheme for establishment of AYUSH Hospitals/Centres for Ayurvedic and Homoeopathic treatments particularly in tribal areas of Gujarat;

(b) if so, whether the Government has received any proposal for establishing AYUSH Hospitals/Centres at Dahod in Gujarat;

(c) the details of the action taken/proposed to be taken and the progress made so far in this regard; and

(d) the details of the procedure adopted for establishing AYUSH Hospitals/Centres in the country including Gujarat?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d) Public Health is a State subject and accordingly the establishment of AYUSH Hospital/Centres in the country including in tribal areas of Gujarat comes under the purview of respective State/UT Governments. However, under the Centrally Sponsored Scheme of National Ayush Mission (NAM), there is a provision of providing financial assistance to the State/UT Governments for the establishment of 50/30/10 bedded integrated Ayush hospitals. In this regard, the proposals are required to be submitted by the respective State/UT Governments through their State Annual Action Plans (SAAPs) as per the provisions of NAM guideline. Under NAM, the Ministry of Ayush has not received any proposal for the establishment of Ayush Hospitals/Centres at Dahod from the State Government of Gujarat through SAAPs. Further, as per the criteria mentioned in the NAM guidelines, State/UT Governments have to submit specific proposals in their SAAP for establishment of integrated Ayush hospital

alongwith the Detailed Project Report (DPR), Land ownership rights and commitment for creation of regular posts for the proposed hospital.
